

उन्हें बर्खास्त करने के किसी प्रस्ताव पर विचार कर रही है, जो विभिन्न राज्यों के पुलिस संगठनों में प्रवण पा गए हैं; और

(ख) यदि हां, तो इस प्रक्रिया के कब तक शुरू हो जाने की संभावना है ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). Police organisations in the States are a State subject, and the concerned State Governments are responsible for their conduct and discipline. However, suitable instructions have been issued to the Central Police Organisations informing them that participation in the activities of communal organisations referred to therein will attract disciplinary action. These instruction have also been brought to the notice of State Governments for considering similar action.

श्री मुन्दर शर्मा : क्या माननीय गृह मंत्री महोदय यह बनाने की कृपा करेंगे कि मध्य प्रदेश में कई स्थानों पर पुलिस द्वारा यूनियनों के माध्यम से सरकार के आदेशों का पालन नहीं किया है और इस सम्बन्ध में क्या केन्द्र-सरकार अपनी ओर से कोई निर्देश राज्य-सरकारों को देने जा रही है ?

श्री योगेन्द्र मकवाना : मैंने पहले ही बताया है कि यह स्टेट सज्जेक्ट है और स्टेट गवर्नमेंट को इस के बारे में काफी लिखा जा चुका है ।

श्री दलबीर सिंह : अध्यक्ष महोदय, मैं आपके माध्यम से माननीय मंत्री महोदय से पूछना चाहता हूँ कि जनता-शासन काल में जिस प्रकार पुलिस यूनियनों को मान्यता

दी गई है, क्या इसको भारत-शासन प्रब समाप्त करने के बारे में विचार कर रहा है ?

SHRI YOGENDRA MAKWANA: This question does not arise from this. But, I have taken note of the suggestion of the hon. Member.

श्री शिवप्रसाद साहू : माननीय अध्यक्ष महोदय, मैं आपके माध्यम से माननीय मंत्री महोदय का ध्यान इस ओर आकर्षित करना चाहता हूँ कि बहुत से सांप्रदायिक और अराजक तत्व, खासकर बिहार में टाटानगर, जमशदपुर, रांची में दंगे करवाते रहते हैं । 2-3 साल बाद वहाँ पर दंग होते रहते हैं । आप कहेंगे कि यह प्रांत-सरकार का मामला है, लेकिन जब दंगे होते हैं तब केन्द्र सरकार की मशीनरी दौड़नी शुरू हो जाती है । मैं जानना चाहता हूँ कि क्या इसके लिए आप मुख्य मंत्री से मिल कर या उन से सलाह मशिवरा करके कोई स्पेशल कदम उठा रहे हैं ताकि प्रशासन में जो ऐसे लोग घुस गए हैं उनको तुरन्त निकाल बाहर किया जा सके ?

SHRI YOGENDRA MAKWANA: Sir, for police forces a Committee was appointed under the Chairmanship of Director, Bureau of Police Research and Development.

#### WRITTEN ANSWERS TO QUESTIONS

##### Study Report on Para-Military Forces

\*619. SHRI RAMA CHANDRA RATH:  
SHRI G. Y. KRISHNAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has a proposal for rationalising the para-military forces like the Border Security Force and the Indo-Tibet Border Police;

(b) whether any study report has been prepared by his Ministry in this regard;

(c) if so, when this proposal is going to be implemented; and

(d) the details about the formulation of the para-military forces?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):** (a) The various para-military forces under the Government have been raised for specific areas/roles and have their own charter of duties. There is no proposal with the Government to change the roles of these forces or to integrate them with each other.

(b) No Sir.

(c) and (d). Does not arise.

#### **Incentives to Electronics Industry**

**\*620. SHRI SATYENDRA NARAIN SINHA:** Will the PRIME MINISTER be pleased to state:

(a) whether the Department of Electronics and Electronic Commission have received any encouraging response to the Government's fiscal incentives to the electronic industry in 1980-81 budget;

(b) if so, the details of capital investment offers received so far; and

(c) whether production of electronics has also accelerated during the period?

**THE PRIME MINISTER (SHRIMATI INDIRA GANDHI):** (a) Yes, Sir.

(b) Between April 1, 1980 and March 20, 1981, 148 applications in the area of electronics for Industrial Licences/Letters of Intent/Capital Equipment were received. The Industrial Licences and Letters of Intent for electronic products issued in this period, along with the approved/ applied for investment proposed on capital equipment, are indicated in Annexures I and II respectively. Laid on the Table of the

House [Placed in library. (see No. LT-2268/81)].

(c) Yes, Sir. The rate of growth of electronics production during calendar 1980 is estimated to be about 24 per cent as compared to only 10 per cent during 1979.

#### **Recruitment Policy Regarding Appointment of Economically Backward Persons**

**\*625. SHRI JITENDRA PRASAD:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that candidates having much higher qualifications than actually prescribed are being preferred and appointed at present in all offices under the Central Government by ignoring the candidates with minimum qualifications who generally belong to economically backward family/class.

(b) if so, whether Government propose to devise its recruitment policy in a way which debar the appointment of candidates belonging to comparatively more affluent families with higher qualifications so as to make room for the candidates with prescribed minimum qualifications from poor families; and

(c) if not, the reasons for the same?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH):** (a) The qualifications prescribed for every post are the minimum that are necessary for a person to man the post effectively. The appointments are made strictly in accordance with the recruitment rules without any discrimination.

(b) Does not arise.

(c) Does not arise.